

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL NO. 240 OF 2014

Dated: 19th November, 2015

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:-

**M/s Dwarikesh Sugar Industries Ltd. Appellant (s)
Versus
U.P. Power Corporation Ltd. & Ors. Respondent (s)**

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan
Mr. D.V. Raghu Vamsy

Counsel for the Respondent(s) : Mr. C.K. Rai
Mr. Rajiv Srivastava for R.1 to R.4

ORDER

We have heard learned counsel for the parties.

Judgment is reserved.

**(T.Munikrishnaiah)
Technical Member
Pr/hcj**

**(Justice Ranjana P. Desai)
Chairperson**